

National Company Law Tribunal

Allahabad Bench

CP NO 36/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Bridge E Solution Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Aditya Singh	Adv.	Petitioner	
2.	Ashim Sood	Advocate	Petitioner	

Order dated 20.02.2017

CP No. 36/ND/2015 Bridge E solution Pvt Ltd

Mr. Ashim Sood, along with Shri Aditya Singh Advocates represents the company petitioner. The respondent is still not present today despite the matter is fixed for final hearing since 16.01.2017. In the present matter pleadings are completed. As there is no representation from respondents since long they are set as ex-parte. The case is now fixed for final hearing. Meanwhile the petitioner counsel is at liberty to file written submission, if any. List the matter on 21.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.02.2017